

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 146/GT/2015

Date: 21.1.2016

To,
The Chief General Manager (Commercial)
Neyveli Lignite Corporation Limited.,
Neyveli House,
135, EVR Periyar Road, Kilpauk
Chennai-600 010.

Sir,

Subject : Approval of tariff of Circulating Fluidized Bed Combustion Technology based Thermal Power Station – II (expansion) (2 x 500 MW) for the period from the COD of Unit-II (22.4.2015) and from anticipated COD of Unit-I (30.6.2015) to 31.3.2019 – **Petition No. 146/GT/2015.**

With reference to para 31 of the Commission's order dated 6.10.2015 in the above petition, you have been directed to file the revised petition taking into consideration the actual COD of the generating station.

2. In terms of the said order, I am directed to request you to amend/ revise the petition and file the same on or before 31.3.2016 with copy to the respondents.

-Sd/-
B. Sreekumar
Deputy Chief (Law)